

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Video Conference)**

PRESENT: Dr. VENKATA RAMAKRISHNA BADARINATH NANDULA – MEMBER(J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 08.12.2022 AT 10.30 AM

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CP No.9/241/AMR/2022	IA(Companies Act)/18/2022 IA(Companies Act)/16/2022	241	Chinthaginjala Sudhakara Rao Vs. Swathisir Plastic Industries (India) Private Limited & 7 others

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Both sides present. The matter adjourned to 06.01.2023.

Sd/-
MEMBER JUDICIAL